

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

NOTIFICATION

No. 2510 of 2024/Psy

Dated :05.10.2024

It is notified for the information of concerned aspirants that:

- I. The last date for filling up of the online application forms for the posts notified vide Advertisement Notification No. 06 of 2024/Psy Dated 28.08.2024 is hereby extended upto **16.10.2024**.
- II. Applicants who have already filled up their application forms have to exercise the option of choosing the appropriate Divisional Cadre under which they intend to apply by filling the appropriate field on editing their respective forms.
- III. Candidates interested in applying for both the divisional cadre must submit separate application forms including the requisite fee and upload all the relevant testimonials for each division.

The candidates who fail to exercise the option as per (II) above, their option of the division shall be determined on the basis of their Domicile as per Domicile Certificate.

The applicants shall be able to edit their respective application forms upto the extended date as above.

By Order


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No: 1398-1409/Psy-671

Dated: 05.10.2024

Copy to:

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for the information of his lordship.
5. Secretary to Hon'ble Mr. Justice Sanjay Dhar for the information of his lordship
6. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website
7. Director Information, Jammu/Srinagar with the request to publish the above Notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K
8. Director, Doordarshan Jammu/Srinagar for broadcast of the above Notice in News & Employment Bulletin
9. Director, All India Radio, Kashmir Jammu/Srinagar for broadcast of the above Notice in News & Employment Bulletin
10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar
11. Office file


**Principal Secretary to
Hon'ble the Chief Justice**